

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 12.4.05

Registration No. A 111/04

H. N. Bognal Applicant (s)

VERSUS

..... Respondent (s)

6.4.05.

A copy of the ORDER dated passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

6.4.2005

Giri Madhukar Rao for the applicant.

Giri P.N.Kelkar for respondents.

The learned counsel for the applicant submits that the applicant has already expired before 90 days.

Hence this OA is abated and be consigned

to record.

Sd/-

(Madan Mohan)
JM

Sd/-

(M.P.Singh)
VC

सत्य प्रतिलिपि

12-4-05

बनुभाग अधिकारी

के. प. अ. जवतपुर (म.प.)

To
Oghu M. Rao Dev. Law

Oghu P.N. Kelkar Dev. Law

X/125
12-4-05